Labour Enquiry (RLE), Labour Bureau has been compiling average daily wage rates for General Agricultural Labourers and Non-Agricultural Labourers on the basis of the information collected by the National Sample Survey Office (NSSO) from a fixed set of 600 sample villages spread over 20 States.

Annual average daily wage rates have increased in all the cases during 2016 as compared with wage rates during 2015. For General Agricultural Labourers, the growth rate in Annual average daily wage rates in the year 2016 over 2015 is 5.51% and 6.34% for men and women respectively whereas in the case of Non-Agricultural Labourers, the annual average daily wage rate registered an increase of 4.01% and 5.34% for men and women respectively.

(b) to (d) Does not arise.

(e) Government has taken several initiatives which *inter alia* includes fixing and revising minimum wages of workers under the provisions of Minimum Wages Act, 1948 and periodic revision of wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005.

The wages in both cases are protected against inflation by indexing with appropriate Consumer Price Index Numbers.

Assistance to landless cattle keepers under SDRF

*292. SHRI SURENDRA SINGH NAGAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether according to the norms for providing assistance for feed concentrate, water and medicines to livestock under the State Disaster Response Fund (SDRF) are available to the small and marginal farmers only;

(b) if so, whether this assistance is not provided to the landless cattle keepers;

(c) whether there is any proposal to revise the norms in the SDRF so as to include the State landless cattle keepers also for providing feed concentrate, water and medicines; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) As per norms of State Disaster Response Fund (SDRF), assistance is provided towards fodder/feed concentrate including water supply and medicines to cattle in cattle camps @ ₹ 70/- per day for large animals and ₹ 35/- per day for small animals, those housed in cattle/relief camps only. This assistance is not related to land-holding.

Written Answers to

[14 December, 2016]

(c) and (d) No such proposal is under consideration at present. Assistance under the existing norm is already admissible to the cattle those housed in cattle camps without any discrimination.

Fake surrenders of innocent youth posing as naxals in Jharkhand

*293. SHRI DEREK O'BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there have been fake surrenders by innocent youth posing as naxals in Jharkhand in 2011-12;

(b) if so, the details thereof;

(c) the steps taken by the Ministry in this regard; and

(d) whether the National Human Rights Commission is involved in the probe, if so, whether it has recommended any compensation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) As per the report from Jharkhand Police, a FIR No.77/2014 dated 28.03.2014 was registered in Lower Bazaar Police Station, Ranchi District *vide* under sections 406/420/120B IPC. Five persons have been arrested as accused and a charge sheet No. 94/2014 dated 27.5.2014 along with supplementary charge sheets Nos.–188/2014 dated 29.9.2014 and 2003/2015 dated 17.8.2015 have been filed against them. The matter is *sub-judice*.

(d) National Human Rights Commission has recommended that lawful dues including land and other benefits applicable to 10 surrendered naxals be given.

Prevention of smuggling of idols, ancient sculptures, etc.

*294. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has formulated any comprehensive plan on pan-India basis to protect idols of gods in temples, ancient sculptures, artefacts and other traditional/heritage items;

(b) if so, the details thereof;

(c) whether any proposal is pending with Government to modernize the wing of police department, in various States/UTs which is entrusted with the task of preventing smuggling of idols of gods in temples, ancient sculptures, artefacts and other traditional/heritage items; and